

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4538

ANSWERED ON:22.04.2013

CASHLESS TREATMENT SCHEME

Bauri Smt. Susmita;Chaudhary Shri Arvind Kumar;Choudhary Shri Nikhil Kumar;Kumar Shri P.;Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina ;Putul Kumari Smt. ;Singh Sarika;Verma Shri Sajjan Singh

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has decided to start a scheme under which road accident victims would be provided cashless treatment;
- (b) if so, the details thereof along with its salient features;
- (c) whether the Government has signed a Memorandum of Understanding (MoU) with insurance companies in this regard;
- (d) if so, the details thereof; and
- (e) the time by which the said scheme is likely to be started and implemented throughout the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (e) Ministry has decided to launch a pilot project for cashless treatment of road accident victims on the Gurgaon-Jaipur stretch of National Highway No.8. A Memorandum of Understanding (MOU) has been signed with ICICI Lombard General Insurance Company for executing the pilot project. The project envisages transport of accident victims from the accident scene to hospital and, where required, from one hospital to another and treatment at a public or private hospital for the first 48 hours or Rs.30,000/-, whichever is earlier.